

ITEM NO.104

COURT NO.6

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).7184-7185/2013

J S LUTHRA ACADEMY & ANR.

Appellant(s)

VERSUS

THE STATE OF JAMMU AND KASHMIR & ORS.

Respondent(s)

Date : 04-10-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGUDAR

Amicus Curiae(s) Mr.Gaurav Agrawal, Adv.

For Appellant(s) Mr.Bimal Roy Jad, Adv.
Ms.Shikha Dixit, Adv.
Mr.N.G.Dev, Adv.

For Respondent(s) Mr.M.Shoeb Alam, AOR
Mr.Ujjwal Singh, Adv.
Mr.Mojahid Karim Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 10.10.2018.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR